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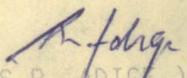
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(b)

Present: Shri Shankar Raju, counsel for the applicant.

SI Kuldip Singh for the respondents.

The learned counsel for the applicant states that in view of the suggestion made in the counter-affidavit that the case of the applicant has been referred to the Ministry concerned, this application is not pressed. It is accordingly dismissed.


(S.R. ADIGE)

Member (A)


(S.K. DHAON)

Vice Chairman